

GOVERNMENT OF INDIA  
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
DEPARTMENT OF FISHERIES

**RAJYA SABHA**

UNSTARRED QUESTION No. 744  
TO BE ANSWERED ON 08TH DECEMBER, 2023

**Initiatives for promotion of fisheries sector**

**744. SMT. DARSHANA SINGH:  
SHRI G.V.L. NARASIMHA RAO:  
SHRI MITHLESH KUMAR:**

Will the Minister of **Fisheries, Animal Husbandry and Dairying** be pleased to state:

- (a) the details of allocation and progress of the Blue Revolution Scheme, Fisheries and Aquaculture Infrastructure Development Fund (FIDF), Pradhan Mantri Matsya Sampada Yojana (PMMSY), and the sub-scheme introduced in the Union Budget for 2023-24;
- (b) the funds allocated and released under the above schemes/initiatives in the last 5 years, State-wise and year-wise;
- (c) the infrastructure created or proposed in Andhra Pradesh under the above initiatives/schemes in the last 5 years particularly for traditional fishermen and small fishers; and
- (d) the manner in which traditional fishermen and small-scale fishers are benefitted by the above schemes/initiatives?

**ANSWER**

**THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING**

**(SHRI PARSHOTTAM RUPALA)**

(a) to (d): To realize the potential of fisheries sector in the country, the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, Government of India has been taking up various initiatives for holistic development of fisheries and welfare of fishers. The initiatives inter-alia includes implementation of three major schemes namely (i) Centrally Sponsored Scheme (CSS) on Blue Revolution: Integrated Development and Management of Fisheries implemented during the period 2015-16 to 2019-20 with the central outlay of Rs.3000 crore and fisheries projects with an investment of Rs. 5000 crore were approved under this scheme during above said period, (ii) Pradhan Mantri Matsya Sampada Yojana (PMMSY) implemented for a period of 5 years from year 2020-21 to 2024-25 with a total investment of Rs.20050 crore and projects worth of Rs 17527.22 crore with central share of Rs.7209.31 crore have been approved so far under this scheme and (iii) Fisheries and Aquaculture Infrastructure Development Fund (FIDF) implemented from the year 2018-19 with funds size of Rs.7522.48 crore to provide concessional finance to various end implementing agencies including State Governments/UTs for creation of fisheries infrastructure facilities and fisheries infrastructure projects worth of Rs 5588.63 crore have been approved under this scheme. In addition, in the Union Budget 2023-24, the Government has announced a new sub-scheme of PMMSY with targeted investment of Rs. 6,000 crore to further enable activities of fishermen, fish vendors and micro & small enterprises, improve value chain efficiencies and expand the market.

The State-wise details of the central funds released under CSS on Blue Revolution: Integrated Development and Management of Fisheries and PMMSY during the last 5 years (2018-19 to 2022-23) is furnished at **Annexure-I** and State-wise details of projects approved under FIDF during the last 5 years is furnished at **Annexure-II**. The infrastructure created in the last 5 years in the State of Andhra Pradesh broadly includes fishing harbours, fish landing centres, fish brood banks, integrated aqua parks etc.

The facilities supported under the schemes for benefit of traditional fishers *inter-alia* include; livelihood and nutritional support for socio-economically backward active traditional fishers' families during fishing ban period, insurance cover to fishers and fishing vessels, providing boats and nets to traditional fishermen, communication/tracking devices. PMMSY supports, for supply of sea-safety kits to ensure safety of fishermen at sea, support to traditional fishers for acquisition of deep-sea fishing vessels, alternative livelihood activities like seaweed culture & bivalve culture, training & skill development, providing cold-chain and marketing facilities. Further, PMMSY provides support for creation of fishing harbours and fish landing centres facilities for safe landing and berthing of fishing boats/vessels and smooth operation of post-harvest activities, promotion of ornamental fish rearing unit, pen culture, procurement of transport vehicles like motor cycle with ice box, cycle with ice box, three wheeler with ice box, fish retail market and fish kiosk. Besides, since 2018-19, the Government has extended facilities of Kisan Credit Card (KCC) to fishers and fish farmers to help them meet their working capital requirements

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**Annexure-I**

**Statement referred to in reply to part (b) of the Rajya Sabha unstarred Question No. 744 due for answer on 08.12.2023 regarding Initiatives for promotion of fisheries sector : State-wise details of the central funds released during last five years for development of fisheries and aquaculture**

<b>Sl. No</b>	<b>State/UT</b>	<b>Funds released during last five years (2018-19 to 2022-23) (Rs in lakhs)</b>
1.	A & N Islands	877.00
2.	Andhra Pradesh	37970.30
3.	Arunachal Pradesh	4862.47
4.	Assam	11175.40
5.	Bihar	9819.96
6.	Chhattisgarh	14752.86
7.	Daman & Diu	178.90
8.	Delhi	163.30
9.	Goa	3338.56
10.	Gujarat	8937.50
11.	Haryana	7454.10
12.	Himachal Pradesh	4588.96
13.	Jammu & Kashmir	8403.97
14.	Jharkhand	6561.81
15.	Karnataka	30905.62
16.	Kerala	38304.24
17.	Ladakh	364.05
18.	Lakshadweep	1488.32
19.	Madhya Pradesh	13877.51
20.	Maharashtra	21739.33
21.	Manipur	2377.44
22.	Meghalaya	7201.81
23.	Mizoram	4388.46
24.	Nagaland	5965.93
25.	Odisha	20921.15
26.	Pondicherry	7623.28
27.	Punjab	3889.88
28.	Rajasthan	700.52
29.	Sikkim	2651.91
30.	Tamil Nadu	13839.42
31.	Telangana	6914.37
32.	Tripura	6508.44
33.	Uttar Pradesh	25335.37
34.	Uttarakhand	6570.12
35.	West Bengal	5261.37

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**Annexure-II**

**Statement referred to in reply to part (b) of the Rajya Sabha unstarred Question No. 744 due for answer on 08.12.2023 regarding Initiatives for promotion of fisheries sector : State-wise details of projects approved under Fisheries and Aquaculture Infrastructure Development Fund during last five years of its implementation (2018-19 to 2022-23).**

<b>Sl No</b>	<b>Name of State</b>	<b>No. of projects approved</b>	<b>Total Project Cost (Rs. in crore)</b>
1.	Andhra Pradesh	8	1313.32
2.	Arunachal Pradesh	1	0.68
3.	Assam	1	0.41
4.	Goa	1	6.42
5.	Gujarat	5	1354.92
6.	Haryana	1	1.17
7.	Himachal Pradesh	1	5.17
8.	Jammu and Kashmir	2	120.7
9.	Karnataka	2	1.44
10.	Kerala	2	161.82
11.	Maharashtra	10	943.69
12.	Manipur	4	1.15
13.	Mizoram	1	8.57
14.	Odisha	4	60.18
15.	Tamil Nadu	66	1576.08
16.	Telangana	1	4.7
17.	Uttar Pradesh	1	0.22
18.	West Bengal	10	27.99
<b>Total</b>		<b>121</b>	<b>5588.63</b>

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